

[Shri A. P. Sharma]
the Bonus Review Committee. If the Government gives an assurance that after the report of the Bonus Review Committee the question of the bonus to be paid to the industrial employees of the Central Government will be taken into consideration, I do not propose any discussion of that before that.

SHRI K. RAGHU RAMAIAH: So far as a discussion on the Report of the Pay Commission, as suggested by the hon. Member, is concerned, Government are prepared for a discussion at any time the House wants. This is a matter where, Sir, we are entirely in your hands. So far as the other points are concerned, I will convey them to the concerned Ministers.

13 hrs.

STATEMENT RE. COLLISION OF 87-UP SOUTH BIHAR EXPRESS WITH 5 UP HOWRAH-AMRITSAR MAIL AT MADHUPUR

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): Sir, I regret to inform the House of a serious accident which took place in the early hours this morning on the Eastern Railway. At about 1.50 hrs. while 5 Up Howrah-Amritsar Mail was waiting at the Up Outer signal of Madhupur station on the Asansol-Jhajha Broad Gauge double line section, 87 Up South Bihar Express collided in the rear of 5 Up. As a result the engine and 2 bogies of 87 Up and 3 bogies of 5 Up derailed. According to the latest information available, 17 persons were killed and 50 others injured of whom 10 are hurt grievously.

On receipt of information about this accident the Medical Van from Asansol with Railway doctors and other officers was rushed to the site of accident. After first aid the injured persons were taken to hospitals at Madhupur, Deogarh and Chittaranjan for further medical attention.

The General Manager of the Eastern Railway accompanied by Senior officers has proceeded to the site to supervise relief and rescue operations. The Minister of Railway is also proceeding to the site of accident.

The Additional Commissioner of Railway Safety, Eastern Circle, Calcutta, will hold a statutory inquiry into this accident at Madhupur on the 28th instant.

13.02 hrs.

MINES (AMENDMENT) BILL

EXTENSION OF TIME FOR PRESENTATION OF REPORT OF JOINT COMMITTEE

SHRI A. P. SHARMA (Buxar): I beg to move:

"That this House do further extend upto the 18th August, 1973, the time for the presentation of the Report of the Joint Committee on the Bill further to amend the Mines Act, 1952."

MR. SPEAKER: The question is:

"That this House do further extend upto the 18th August, 1973, the time for the presentation of the Report of the Joint Committee on the Bill further to amend the Mines Act, 1952."

The motion was adopted.

COMPANIES (AMENDMENT) BILL

EXTENSION OF TIME FOR PRESENTATION OF REPORT OF JOINT COMMITTEE

SHRI TRIDIB CHAUDHURI (Bengaluru): I beg to move:

"That this House do further extend upto the last day of the current session, the time for the presentation of the Report of the Joint Committee on the Bill further to amend the Companies Act, 1956, the